at these airports was raised from Re. 1 to Rs. 2 with effect from 1-6-1976.

(b) Extra income derived by way of increased rates is as follows:

- Passenger Service Fee: Rs. 25 lakh (Approxi.)
- Airport Admission Fee: Rs. 34 lakh (Approxi.)

(c) Under Section 17(1)(b) of the International Airports Authority Act, 1971, the International Airports Authority may with the previous approval of the Central Government charge fees or rent for the amenities given to the passengers and visitors at any airport. The rule is enforceable by the International Airports Authority of India.

(d) The following improvements have been made to facilitate the visitors and passengers at the international airports:

(i) Modifications/extensions have been carried out to the existing terminal buildings to provide more passenger facilities areas. Construction of International Complex has commenced at Bombay airport.

(ii) The baggage conveyor systems have been improved.

(iii) Airconditioning has been augmented.

(iv) Improved Public Address system has been provided at Bombay and Delhi Airports. Closed Circuit Television has been introduced at Delhi Airport.

Recognition to A.Gs Office Employees' Union Trivandrum

4411. SHRI B. K. NAIR: Will the Minister of FINANCE AND REVE-NUE AND BANKING be pleased to state: whether Government propose to grant recognition to the A.Gs. Office Employees' Union, Trivandrum?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Various issues involved in regard to the request received from the newly formed association for grant of recognition are being looked into.

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राजस्थान से हस्तशिल्प वस्तुग्रों का निर्यात

4412 श्री चतुर्भुज : क्या वाणिज्य तथा नागरिक पूर्ति ग्रौर सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों के दौरान राजस्यान से कितने मूल्य की हस्तशिल्प वस्तुम्रों का निर्यात किया गया ;

(ख) निर्यात की जाने वाली प्रमुख हस्तशिल्प वस्तुएं कौन-कौन सी हैं ग्रौर कौन-कौन से देश उनका ग्रायात कर रहे हैं ; ग्रौर

(ग) हस्तशिल्प वस्तुग्रों का निर्यात बढ़ाने के लिये क्या कार्यवाही की जा रही है ?

वाणिज्य तथा नागरिक पूर्ति म्रौर सहकारिता मन्त्री (श्री मोहन धारिया) : (क) निर्यात म्रांकड़े राज्यवार नहीं रखे जाते हैं ।

(ख) कालीन, गलीचे और दरियां जिसमें नमदे शामिल हैं, धातु की कलात्मक वस्तुएं, हाथ से छपे हुए वस्त्र तथा स्कार्फ, कृतिम ग्राभूषण, जरी का माल, हाथी दांत का सामान तथा चमड़े का माल ग्रादि राजस्थानी हस्तशिल्प की मुख्य मदें हैं जो कि स० रा० ग्रमरीका, बेल्जियम-लक्ष्मवर्ग, फांस, प० जर्मनी, ब्रिटेन, सउदी ग्ररब, स्विटजरलैंड, ग्रास्ट्रेलिया, जापान, सिंगापुर तथा नीदरलैंड की निर्यात की जाती हैं ।

(ग) हस्तशिल्प क्षेत्र के विकास तथा निर्यात संवर्धन उपायों में ये शामिल हैं : शिल्पियों के लिये प्रशिक्षण कार्यकर्मो का झायोजन करना, उत्पादन सह-विस्तार केन्द्र निर्यात बिकी के लिये उपयुक्त डिजाइन विकसित